

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

OFFICE ORDER

Dated, Shillong, the 1st July, 2019

No.HCM.II/30/2013/Estt/

Following is the work arrangement for the Grade IV Staff with effect from 1st July, 2019 until further orders:-

1. Shri. Amar Nath, Attender, High Court of Meghalaya, to perform duty at Rockside Bungalow, Shillong.
2. Smti. Bharti Talukdar, Attender, Meghalaya State Judicial Academy, to perform duty at Rockside Bungalow.
3. Smti. Kamla Pandey Chettri, Attender, to perform duty as Attender in the office of the Meghalaya State Judicial Academy.

By order;

REGISTRAR GENERAL

Memo. No.HCM.II/30/2013/Estt/ 4816 A

Shillong, the 1st July, 2019

Copy to:-

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, for information of his Lordship.
2. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, for information of his Lordship.
3. The Registrar (Admn.), High Court of Meghalaya for information.
4. The Director, Meghalaya State Judicial Academy, for information.
5. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
6. The Public Relations Officer, High Court of Meghalaya for information.
7. The Court Officers, High Court of Meghalaya for information and necessary action.
8. The Accountant-cum-Cashier, High Court of Meghalaya for information and necessary action.
9. Shri. Amar Nath, High Court of Meghalaya for information and necessary action.
10. Smti. Bharti Talukdar, Attender, Meghalaya State Judicial Academy, for information and necessary action.
11. Smti. Kamla Pandey Chettri, High Court of Meghalaya for favour of information and necessary action.
12. Office file.


REGISTRAR GENERAL